

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER.**

The following transfers and postings are hereby made in official exigency with immediate effect :-

S.N.	Name of Officials (Sh./ Ms)	From	To
1	Arun Kumar EC: 22900368	JJA/Asstt. Ahmad in the court of Sh. Chander Mohan, POLC, RADC, New Delhi.	JJA/Asstt. Ahmad in the court of Sh. Ajay Goel, POIT, RADC, New Delhi
2	Pradip Shrivast EC : 70537016	JJA/Asstt. Ahmad in the court of Md. Farukh, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JJA/ Asstt. Ahmad in the court of Sh. Chander Mohan, POLC, RADC, New Delhi.
3	Kanwar Pal EC: 50504	Orderly in the court of Sh. Chander Mohan, POLC, RADC, New Delhi.	Orderly in the court of Sh. Ajay Goel, POIT, RADC, New Delhi.
4	Parvesh Kumar EC: 90561	Orderly in the court of Sh. Chander Mohan, POLC, RADC, New Delhi.	Orderly in the court of Sh. Ajay Goel, POIT, RADC, New Delhi.
5	Dinesh Kumar EC: 65879214	PA in the court of Sh. Chander Mohan, POLC, New Delhi.	PA in the court of Sh. Ajay Goel, POIT, RADC, New Delhi.
6	Genesh Singh Rawat EC: 87842017	PA in Office Pool, RADC, New Delhi.	PA in the court of Sh. Ajay Goel, POIT, RADC, New Delhi.
7	Santosh Kumar Chandola EC: 81887782/3115	PA in the court of Ms. Niyay Binda, Spl. Judge (PC Act) CBI, RADC, New Delhi.	PA in Office Pool, RADC, New Delhi.
8	Shalini Dhangra EC: 3265	SPA in the court of Ms. Neelofar Abida Parveen, Spl. Judge (PC Act) CBI, RADC, New Delhi.	SPA in the Court of Ms. Niyay Binda, Spl. Judge(PC Act), CBI, RADC, New Delhi.
9	Pawan Kumar EC: 87148329	PA in Office Pool, RADC, New Delhi.	PA in the court of Ms. Neelofar Abida Parveen, Spl. Judge (PC Act) CBI, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
 (VINAY KUMAR GUPTA)  
 Principal District & Sessions Judge-cum-  
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

No. 1834-1870-0 /E-7/P&T/Admn/RADC/2023

Dated, Delhi the 01/03/23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch in charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.

  
 Principal District & Sessions Judge-cum-  
 Spl. Judge (PC-Act) CBI, RADC, New Delhi